Annexure-7

Name of the Corporate Debtor: TIRUMALLA OIL REFINERY PRIVATE LIMTED (under CIRP)

Date of commencement of CIRP: 06.08.2024 List of Creditors as on: 15.04.2025

Operational creditors (Government Dues)

(Amount in ₹)

Sl.	Name of	Details of claim		Details of claim admitted						Amount of	Amount of	Amount of	Amount of	Details of	Remarks, if any
No.	Creditor	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount	Amount	Whether	% of	contingent	any Mutual	claim not	claim under	Security	
				admitted		covered	covered	related	voting	claim	dues, that	admitted	verification	Held	
						by	by	party?	share in		may be set-				
						security	guarantee		CoC		off				
						interest									
1	ESIC	28/08/2024	12,40,180	12,40,180	Operational	-	-	-	-	-	-	-	-	N.A	The amount
					Creditor										claimed is
					(Government										admitted
					Dues)										
2	Assistant	14/11/2024	12,54,40,440	12,54,40,440	Operational	-	-	-	-	-	-	-	-	N.A	The amount
	Commissioner				Creditor										claimed is
	of Income Tax				(Government										admitted
					Dues)										
	Total	-	12,66,80,620	12,66,80,620	-	-	-	-	-	-	-	-	-	-	-